

the House. [Placed in Library. See No. LT-3741/87] The general criterion for selection is that the item either has a gross annual production of at least Rs. 5 crores or makes an addition of at least Rs. 1.25 crores to the gross domestic product, subject to availability of monthly production data.

(d) and (e). The rate of industrial growth during the year 1985-86 over the year 1984-85 according to the revised series of IIP with base 1980-81 stands at 8.7 per cent. This rate for the period January 1986 to October 1986 over the same period of 1985 stands at 7.1 per cent. An annual average rate of growth of 8 per cent in industrial production is envisaged during the Seventh Plan period.

[*Translation*]

Simplification of Procedure to release Imported Goods from Customs

455. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether the present procedure of getting the imported goods released from the customs authorities in Delhi is very cumbersome; and

(b) if so, the steps proposed to be taken by the Government to simplify the procedure ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Import cargo is cleared at Delhi through Inland Container Depot at Pragati Maidan and the Air Cargo Terminal at the International Airport. With the commissioning of the New Cargo Terminal at the International Airport from May 1986 and appointment of International Airport Authority of India as the custodian of Cargo, there were some initial problems causing inconvenience to the Importers. These difficulties have since been sorted out. The supervisory officers continuously monitor the clearance procedures with a view to ensure smooth and expeditious clearance.

[*English*]

Loss of Revenue due to Duty-Free Import of CT Body Scanners

456. SHRI MAHENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) the extent of outflow of foreign exchange consequent on the duty-free imports of CT whole body scanners and ultrasound equipment;

(b) the estimated annual loss of income caused to the national exchequer by the imports; and

(c) if so, whether Government propose to review the policy of these imports ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In the current financial year, the value of duty-free imports of CT whole-body scanners and ultra-sound equipment is about Rs. 7 crores. Duty involved is 7.5 crores.

(c). Import of CT scanners is on restricted basis. Ultrasound equipments are under O.G.L. The question of duty-free import of ultra-sound equipment will be reviewed when there is adequate indigenous production.

[*Translation*]

Auction of Private Immovable Properties Purchased by Government

457. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to auction the immovable properties purchased under the provisions of the Finance Act, 1986; and

(b) if so, the reasons for re-auctioning of these properties ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The objective of the provisions is not to purchase immovable property for Government but to put a check, on the evasion of taxes by means of understatement of consideration in real estate transactions. For this reason and with a view to recycle the funds spent by the Government it is proposed to put the properties to sale by public auction.

[*Translation*]

MR. SPEAKER : It generally happens like this.

[*English*]

SHRI NARAYAN CHOUBEY : What is this, Sir ?

[*Translation*]

MR. SPEAKER : It always happens like this. Wild guess work goes on. What is its remedy ?

SHRI NARAYAN CHOUBEY : It is not so. These are reported correctly. How is it so ?

(*Interruptions*)

[*English*]

MR. SPEAKER : Unless you have seen the Budget, how can you say that ?

[*Translation*]

You are not a clairvoyant. You have not seen the Budget. You are forecasting it. What is the matter ? What will come out from it ?

SHRI NARAYAN CHOUBEY : That is for you to see, Sir.

[*English*]

MR. SPEAKER : Now Shri Madhavrao Scindia.

SHRI BASUDEB ACHARIA (Bankura) :
rose.

MR. SPEAKER : I have not allowed that. Nothing doing. Does not matter. I have not allowed you. I have not allowed you. You can talk about it, during discussion on the President's Address.

Now Shri Madhavrao Scindia to present the Railway Budget.

12.00 hrs.

[*English*]

PROF. MADHU DANDAVATE (Rajapur) : I have a submission to you, Sir. Before the Railway Budget is presented, I have just one request to the Government, through you. The Chinese diplomats, after the declaration of Arunachal Pradesh as a separate State, have declared that this is an interference with the so-called Chinese territory...

MR. SPEAKER. You can give it.

PROF. MADHU DANDAVATE : And they have said that it is an effort on the part of India to foist the McMahon line on China.

MR. SPEAKER : We will see to it.

PROF. MADHU DANDAVATE : This is a very serious statement; and I demand a statement from the Government of India on this so that there can be...

MR. SPEAKER : We agree; in times to come, I will see to these things.

SHRI NARAYAN CHOUBEY (Midnapore) : Before the Minister presents the Railway Budget, I would like to draw attention...

MR. SPEAKER : We have already discussed, and agreed upon this subject. We will do it later on.

SHRI NARAYAN CHOUBEY : On the 23rd of this month, a portion of the Budget has come out in the Calcutta papers.